

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 311 of 2013 & IA-404 of 2013

Dated : 4th March, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Madhya Gujarat Vij Co. Ltd. ... Appellant(s)
Versus
Yash Co-operative Housing Society Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Mr. Umesh Parikh for MKVCL

Counsel for the Respondent(s) : Ms. Suparna Srivastava with
Mr. R.S. Pandey, Legal Adviser
for R-2

Mr. Basu Deo Bhomia, R-1

ORDER

We have heard the learned counsel for the parties.

The learned counsel for the parties are directed to file their respective written submissions on or before 10.03.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **10th March, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member